

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 10th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 57 of 2011

Vishal Ferro Alloys Ltd & Ors. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): M.G. Ramachandran, Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1

Appeal No.67 of 2011 &
IA 108 of 2011

In the matter of:

Balasore Alloys LimitedAppellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with
Mr. M.G. Ramachandran,
Mr. R.M. Patnaik & Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1

Appeal No.68 of 2011 &
IA 109 of 2011

In the matter of:

Tata Steels LimitedAppellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with
Mr. M.G. Ramachandran,
Mr. R.M. Patnaik & Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1

Appeal No.69 of 2011 &
IA 110 of 2011

In the matter of:

Ferro Alloys LimitedAppellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...
Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with
 Mr. M.G. Ramachandran,
 Mr. R.M. Patnaik & Mr. P.P. Mohanty
 Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1

APPEAL No. 70 of 2011 &
I.A. No.114 of 2011

O.C.L. India Ltd **Appellant(s)**
 Versus
O.E.R.C. & Anr.**Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with
 Mr. R.M. Patnaik & Mr. P.P. Mohanty
 Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1

APPEAL No. 71 of 2011 &
I.A. No.115 of 2011

Adhunik Metaliks Ltd **Appellant(s)**
 Versus
O.E.R.C. & Anr.**Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with
 Mr. R.M. Patnaik & Mr. P.P. Mohanty
 Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1

Appeal No. 72 of 2011 &
I.A. No. 116 of 2011

Shree Salasar Casting (P) Ltd **Appellant(s)**
 Versus
O.E.R.C. & Anr.**Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with
 Mr. R.M. Patnaik & Mr. P.P. Mohanty
 Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1

APPEAL No. 73 of 2011 &
I.A. No. 117 of 2011

Sourav Alloys & Steel (P) Ltd **Appellant(s)**
 Versus
O.E.R.C. & Anr.**Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with

Mr. R.M. Patnaik & Mr. P.P. Mohanty
Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1
Mr. R.K. Mehta with
Mr. Antaryami Upadhyay & Mr. David for R.2

ORDER

None of the Respondents has filed the Reply yet, despite the time having been granted to them. However, the learned counsel for the Appellants insist for some interim Order pending the Appeal, in view of the ratio decided recently by this Tribunal in Appeal Nos. 102, 103 & 112 of 2010 on 30.05.2011, in which the issue is already covered in favour of the Appellants.

Mr. R.K. Mehta, the learned counsel for the Respondent seeks some time to get instructions form the client on this issue.

Post the matter on **18.08.2011.** Till then, there should not be any coercive steps.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson